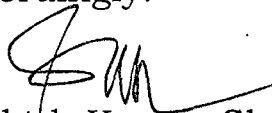


OFFICE OF THE DISTRICT AND SESSIONS JUDGE, JHAJJAR.

ORDER

In view of the request made by Ms.Indu Bala, Principal Magistrate, Juvenile Justice Board, Jhajjar and keeping in view the pendency of Juvenile enquiries in the said court, henceforth, the meeting of Juvenile Justice Board, Jhajjar will be held on Tuesday, Thursday and Friday of each week at stipulated place i.e. M.C. Building, Grain Market, Jhajjar and the Court of Additional Civil Judge (Sr.Divn.)-cum-JMIC, Jhajjar will be held on remaining working days of each week at District Court Complex, Jhajjar.

All concerned be informed accordingly.



(Sudesh Kumar Sharma),
District & Sessions Judge,
Jhajjar. 12-3-21

Endst. No. 5429-52 /

Dated. 12-3-21 /

Copy is forwarded to the following for information and necessary action:-

1. All the Judicial Officers posted in this Sessions Division.
2. The Superintendent of Police, Jhajjar.
3. The President, District Bar Association Jhajjar.
4. The President, Bar Association, Bahadurgarh.
5. The District Attorney, Jhajjar.
6. System Officer/System Assistant of this office to upload the same.


(Sudesh Kumar Sharma),
District & Sessions Judge,
Jhajjar. 12-3-21